NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 20.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.	
CP(CAA) No.8/BB/ 2017	-	For correction of order	230/ 232	Shilpa Medicare Ltd.	

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

1. NYOTE L KURITHOSE PETITIONEN

9886951060

ORDER

Matter is listed today on the memo filed by the Counsel for Petitioner. He requested the Tribunal to address a letter to the Inspector General of Registration & Commissioner of Stamps for levying stamp duty on the Amalgamation order passed by this Tribunal. Therefore, Registry is directed to address a letter to the Inspector General of Registration & Commissioner of Stamps to levy stamp duty on the Amalgamation order passed by this Tribunal.

Member (T)

Member (J)